

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

D.A.NO. 2068/95

(29)

Hon'ble Mrs. Lakshmi Swaminathan, Member(J)
Hon'ble Shri R.K.Ahooja, Member(A)

New Delhi, this 14th day of November, 1995

1. Shri R.P.Bhardwaj
S/o Shri Kidar Singh
Sr. Engineering Assistant
H.P.T. All India Radio, Kingsway,
Delhi - 9.
2. Shri G.L.Kaul,
s/o Shri Shyam Lal
C-12A, HPT Kingsway
Delhi - 9.
3. Shri Ranjit Singh Bhatia
S/o Shri Kartar Singh
D-2, Radio Colony
Kingsway,
Delhi - 9
4. Shri S.P.Singh
S/o Shri Jagdish Chander
C-9, Radio Colony
Kingsway,
DELHI - 9
5. Shri Kartar Singh
S/o Late Shri Santok Singh
D-7, Radio Colony
Delhi - 9. Applicants

(Shri B.S. Mainee, counsel for the applicant
through proxy counsel Shri R.R.Rai, Advocate)

Versus

Union of India: through

1. The Secretary,
M/o Information and Broadcasting
Shastri Bhawan
NEW DELHI.
2. The Director General
All India Radio, NEW DELHI. Respondents

O R D E R (Oral)

Hon'ble Mrs. Lakshmi Swaminathan, Member(J)

Learned proxy counsel for the applicants submits
that he wishes to withdraw this Original Application with
amended liberty to file another OA. The OA is accordingly dismissed
as withdrawn with a liberty to the applicants to file a fresh
OA in accordance with law.

R.K.Ahooja
(R.K.AHOOJA)

/RAD/

MEMBER(A)

Lakshmi Swaminathan

(MRS. LAKSHMI SWAMINATHAN)
MEMBER(J)